

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:735

ANSWERED ON:02.03.2010

FACILITIES TO FREEDOM FIGHTERS

Ghatowar Shri Paban Singh;Rao Shri Sambasiva Rayapati

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of facilities and amount of pension provided to the freedom fighters/ their dependents in the country, separately, State-wise;

(b) whether the Government has any proposal to provide better facilities and enhance the amount of pension; and

(c) if so, the details thereof alongwith the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): The details of facilities being provided by the Central Government to the freedom fighters/their spouses are given in Annexure-I.

The amount of pension payable to freedom fighters are as under:

S.No. Category Rate of monthly pension w.e.f. 01-08-2009 (Rupees)

i. Ex-Andaman political prisoners 7,330/- + Dearness Relief @ 96%

ii. Freedom fighters who suffered outside British India (other than INA)
6,830/- + Dearness Relief @ 96%

iii. Other freedom fighters (including INA) 6,330/- + Dearness Relief @ 96%

iv. Widow/widower of above categories of freedom fighters Entitlement same as
of the respective deceased freedom fighter

v. Each unmarried and unemployed daughters (upto three such daughters)
1500/- + Dearness Relief @ 96%

vi. Mother and father each 1,000/- + Dearness Relief @ 96%

(b) & (c): At present, no such proposal is under consideration of the Government.